

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No.1634/98

19

New Delhi this the 14th day of September, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Government Schools SC/ST Teachers Association, Delhi  
through

1. Shri Radhey Shyam  
President, P.G.T(Math)  
P.W. Timarpur, Delhi.
2. Shri Ram Pal Singh  
S/o Shri Raj Singh  
P.G.T. (Chemistry), Govt. Boys.Sr.Sec.School,  
B-13, Geeta Colony, Delhi.
3. Shri Raj Pal  
S/o Shri Nanha Singh  
P.G.T.(Sanskrit), Govt. Saryodaya Boys  
Sr. Sec. School, Nand Nagri,  
Delhi.
4. Shri Bhola Singh  
S/o Shri Doongar Mal  
P.G.T. (Hindi), Govt. Boys Sr.Sec.School,  
B-27, Trilok Puri, Delhi.

...Applicants

(By Advocate: Shri B.L. Madhok  
proxy for Shri B.S. Mainee)

Versus

Union of India : Through

1. Lt. Governor  
Govt. of NCT of Delhi  
Raj Niwas,  
Delhi.
2. The Chief Secretary  
Govt. of N.C.T. of Delhi  
Old Secretariat  
Delhi.
3. The Secretary (Education)  
Govt. of N.C.T. of Delhi  
Old Secretariat  
Delhi.
4. The Director of Education  
Directorate of Education  
Govt. of N.C.T. of Delhi  
Old Secretariat, Delhi.
5. Dr. A.K. Singhal  
S/o Sh. Mahender Singh  
R/o E-99, Ramesh Nagar,  
New Delhi-110 050.

6. Shri Balbir Singh  
S/o Shri Kehar Singh  
R/o A Block 2/266, Janak Puri,  
Delhi-110 058.

7. Govt. Schook Teachers' Association Administrative  
Cadre, through its President,  
Shri Om Singh  
S/o Shri Sri Chand  
R/o Type III, H.No. 145,  
Delhi Admn. Flats, Karkordooma, Delhi-96.

(20)

... Respondents  
(By Advocate: Shri Vijay Pandita and  
Ms. Harvinder Oberoi proxy  
for Mrs. Meera Chhibber)

ORDER (Oral)

By Mr. Justice V. Rajagopala Reddy, VC (J)

Shri Madhok learned proxy counsel appearing  
on behalf of the applicant submits that he is not  
pressing the OA. The OA is, therefore, dismissed as  
not pressed. No costs.

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(S.A.T. Rizvi)  
Member (A)

*Comd. Army in Work*  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.